

## Annexure -7

Name of Corporate Debtor: SREE BHADRA PARKS AND RESORTS LTD

Date of commencement of liquidation: 10.02.2022

List of Stakeholders updated [w.r.t. Reg 12(2)(c) of IBBI (Liquidation Process) Regulations 2016 ]

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Krishnamoorthy & Krishnamoorthy	Others	12-03-2022	1,41,600	1,41,600	Audit Fee	NA	NA	NA	0.02%	NA	NA	NA	NA	NA	NA
2	V Ravindranathan Nair, Secretary, Baywatch Studio Apartments Subscribers Charitable Society	Others	20-04-2021	56,00,000	56,00,000	Legal Expenses	NIL	NIL	No	0.85%	NIL	-	NIL	NIL	NIL	Since the claimant not submitted claim under Liquidation, his/her claim is admitted from CIRP list as Reg 12(2) (c) of IBBI(Liquidation Process ) Regs 2016 .
<b>TOTAL</b>				<b>57,41,600</b>	<b>57,41,600</b>		-		-	<b>0.87%</b>	-	-	-	-		